

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-21/2008(Pt.)/11509/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

Dated Guwahati, ^{JK} 30 November, 2022.

Sub:- Casual leave with station leave permission.

Ref:- DSJ(SD/BDL)/07/2022 Dated 28.11.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.12.2022 & 03.12.2022 with station leave permission from 01.12.2022 till 05.12.2022**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/11510-11511/A, dated , 30-11-2022

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]